

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Sheltrex Developers Pvt Ltd

PETITION NUMBER : IBA/889/2019

APPLICATION NUMBER : a) IA(IBC)/536(CHE)2022
b) IA(IBC)/969(CHE)2023
c) IA(IBC)/970(CHE)2023
d) IA(IBC)/971(CHE)2023
e) IA(IBC)/972(CHE)2023
f) IA(IBC)/983(CHE)2023
g) IA(IBC)/997(CHE)2023
h) IA(IBC)/1596(CHE)2022
i) IA(IBC)/1704(CHE)2023

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Ajay Kumar Bori
N. Kumar

Counsel for
RP in all IA's
RP

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T. Jayasankar

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Respondent - 1
IA/969/CHE/2023

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MURALI

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Counsel for Respondent - 1
in IA/971/2023 and
IA/1704/2023

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- 2.a. IA(IBC)/536(CHE)/2022 IN IBA/889/2019
2.b. IA(IBC)/969(CHE)/2023 IN IBA/889/2019
2.c. IA(IBC)/970(CHE)/2023 IN IBA/889/2019
2.d. IA(IBC)/971(CHE)/2023 IN IBA/889/2019
2.e. IA(IBC)/972(CHE)/2023 IN IBA/889/2019
2.f. IA(IBC)/983(CHE)/2023 IN IBA/889/2019
2.g. IA(IBC)/997(CHE)/2023 IN IBA/889/2019
2.h. IA(IBC)/1596(CHE)/2022 IN IBA/889/2019
2.i. IA(IBC)/1704(CHE)/2023 IN IBA/889/2019

ORDER

Ld. Counsel Mr. Gajendran Ravi for the RP. Ld. RP Mr.N.Kumar is present in person. Ld. Counsel Ms. Mily Ghoshal is present.

RP is directed to get the forensic audit report served and reply to be given within a week of service of report.

List the Applications for **physical hearing on 06.09.2024.**

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk